

SPIRIT LICENSES, CALCUTTA ACT 1845

ACT No XXVI OF 1845

(Rep., Act 12 of 1859)

[27th December, 1845.]

Passed by the Hon'ble the President of the Council of India in Council on the 27th December 1845, with the assent of the Right Hon'ble the Governor General of India.

AN Act to regulate the granting and withholding Licences for the Sale of Liquors within the Town of Calcutta.

I. It is hereby enacted, that all powers and duties now vested by Law in the Justice of the Peace with respect to granting and withholding Licences for the sale of Arrack or other Spirituous or Fermented Liquors within the Town of Calcutta, shall from and after the passing of this Act, be vested in and discharged by any person whom the Governor of Bengal may appoint for that purpose.

II. And it is hereby enacted, that the Governor of Bengal shall have authority at all times to regulate the form of Licences to be granted for the sale of Arrack and other Liquors as aforesaid in the Town of Calcutta, and to vary and add to the terms and conditions thereof.

III. And it is hereby enacted, that whenever a Licence to sell Arrack or other Liquors as aforesaid shall be granted under the provisions of this Act, the Officer granting such Licence shall be authorized to demand, in consideration of the privilege granted, such fee, tax or duty as may from time to time be fixed under the sanction of the Governor of Bengal. And such fee, tax or duty may be made payable in advance, or at such period as may be settled by the Officer granting the Licence.

IV. And it is hereby enacted, that it shall be lawful for the Officer granting such Licence to withhold or recal the same, in case the fee, tax or duty aforesaid be not duly paid according to the conditions upon which such Licence shall be granted. And any person vending Arrack or other Liquors as aforesaid within the Town of Calcutta, whilst such Licence shall be withheld, or after it shall have been recalled as aforesaid, shall be liable to all the penalties for vending Arrack or other Liquors as aforesaid without a Licence.
